

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 2454/76089-129/F. 1(3)/Gaz/18 dated 08.11.2017, Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi is hereby authorized to act as Link Administrative Judge in place of Sh. Murari Prasad Singh, an Officer of Delhi Higher Judicial Service, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Talwant Singh
(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

No. 122/3605-3619 /F.1(3)/Gaz/19

Dated 11 JAN 2019

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officiating District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officer In-charge, Admin. Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
4. The Officers Concerned.
5. Ms. Manjusha Wadhwa, ADJ (West)/Administrative Judge, Tis Hazari Courts, Delhi.
6. The AO(J)/DDO, Admn. Branch (I,II&III) & Accounts Branch, (Central, Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

Talwant Singh
District & Sessions Judge (HQs)
Delhi